

1	2	3
21.	Orissa	6,082,063
22.	Punjab	7,028,723
23.	Rajasthan	9,694,462
24.	Sikkim	27,165
25.	Tamil Nadu	11,857,504
26.	Tripura	555,724
27.	Uttarakhand	1,517,186
28.	Uttar Pradesh	35,148,377
29.	West Bengal	18,452,555
30.	Andaman and Nicobar Islands	0
31.	Chandigarh	157,597
32.	Dadra and Nagar Haveli	4,104
33.	Daman and Diu	4,838
34.	Delhi	2,343,255
35.	Lakshadweep	0
36.	Pondicherry	157,771

26/11 Mumbai attack

2911. SHRI RAHUL BAJAJ:
SHRI RAJKUMAR DHOOT:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the key specific steps sought by us from Pakistan Government to bring the perpetrators of the 26th November, 2008 attack on Mumbai to book; and

(b) the steps out of these that have been taken by Pakistan?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) It has been conveyed to the Government of Pakistan that sustained, effective and credible action needs to be taken not only to bring the perpetrators of the Mumbai attack to justice, but also to shut down the operations of terrorist groups to prevent any future attacks.

(b) On 11th July 2009, Pakistan handed over a dossier giving an update of the investigation conducted by it into the conspiracy that launched the Mumbai attack. The Prime Minister of Pakistan had assured PM in Sharm-El-Sheikh on 16th July 2009 that Pakistan will do everything in its power to bring the perpetrators of the Mumbai attack to justice.